

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO.2109**  
ANSWERED ON 4<sup>TH</sup> JULY, 2019

**NH PROJECTS ON PPP MODEL**

2109. SHRI PINAKI MISHRA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the National Highways (NHs) projects constructed/being constructed through Public Private Partnership (PPP) mode are unable to take off as the private partners are unable to arrange finances for the projects and if so, the details thereof;
- (b) whether the private partners are unable to arrange for the technical and non-technical work force to implement National Highways projects and if so, the details thereof along with the reaction of the Government thereto; and
- (c) the details of arrangements being made for acquisition of land for construction of NHs?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) No Sir. However, some of the National Highways projects, being undertaken through PPP mode, are facing some stress depending upon the financial strength of the bidders.

(b) No such report has been received.

(c) Land acquisition is being made by appointing State Government Officers as Competent Authority. Land Acquisition and administration charges are paid to them for completion of land acquisition at the earliest.

Hindrances, if any, are cleared with the assistance of State Administration for early completion of Civil Works.

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